## Benifits to Employees of North Eastern Region

- 611. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state:
- (a) when and in which meeting of the Board of Governors of Kendriya Vidyalaya Sangathan had adopted, in modified form, the provisions. of Government relating to benefits, allowances etc. to its employees posted in North Eastern Region;
- (b) what are the details of modifications effected alongwith justification of each?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT.) OF CULTURE (KUMA-RI SELJA): (a) and (b) Since the employees of Kendriya Vidyalaya Sangathan are on pay scales prescribed by the Govt. of India, as a matter of general policy, the Board of Governors in its very first meeting held in February, 1966 had decided that in regard to all other allowances also, the Central Govt. rates would apply to the Kendriya Vidyalaya Sangathan employees, Regarding allowances and facilities special prescribed by the Central Govt. for its own employees in North Eastern region, the Govt. pattern has been generally adopted by the Kendriya Vidyalaya Sangathan with the major modification that the facilities should be extended only to Post Graduate Teachers and above keeping in view that the other categories of teachers are recruited by the respective Regional Offices locally, including in the North Eastern region.

## Education for all in Madhya Pradesh

- 612. SHRI LAKKHIRAM AGARWAL: Will the Minister of HUMAN RESOURCE LOPMENT be pleased to state:
- (a) whether Government taken up a Scheme "Education for All" funded by "World Bank":

- (b) if so, whether Government of Madhya Pradesh has been prowided the opportunity to implement this scheme in the State;
  - (c) if so, the details thereof; and -
- (d) whether the said scheme has been implemented in all States, if not, the reasons thereof?

DEPUTY MINISTER. THE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOP-MENT (DEPTT: OF EDUCATION -AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (d) No. Sir. However, in keeping with the National Policy on Education (NPE) and its Programme of Action. à new programme called District Programme : Primary Education (DPEP) to operationalise the strategy of decentralised planning has been initiated to develop district and population specific plans for Primary Education development through people's participation. The programme has a marked focus on gender disparities and disadvantaged groups like SC/STs. It : seeks to enhance school effectiveness through inputs like introduction of Minimum Levels of Learning (MLLs), improvement of teacher training school facilities. improving The criterion for selection of districts is (a) districts where female literacy is below the national average; and/or (b) districts where Total Literacy Campaigns (TLCs) have been successful leading to enhanced. demand for education.

To begin with, 42 districts spread over 7 states namely, Assam, Mahas rashtra, Haryana, Karnataka, Tamil Nadu, Kerala and Madhya Pradesh are proposed to be covered under DPEP.

19 districts in Madhya Pradesh as identified by the State Governare being taken up under the programme. These are : Bilaspur. Betul, Chattarpur, Dhar, Guna Mandsaur, Panna, Raigarh, Raison Rajnandgaon, Rajgarh, Ratlam A tradition of the contract that there is a Rewa, Sarguja Satna, Schore, Shahdol, Sidhi aud Tikamgarh.

The programme is being fundedwith assistance from external agencies, namely, the European Community and the world Banak Other multilateral and bilateral agencies like UNICEF, UNDP and CDA have also evinced interest in the programme.

## Age of admission in Schools

- 613. SHRI S. S. AHLUWA-LIA: Will the Minister of HUMAN RESORUCE DEVELOPMENT be pleased to state :
- (a) whether it is a fact that in the national capital the admission of children below the age of four years in schools has been prohibited;
- (b) if so, what are the details thereof;
- Government pro-(c) whether pose to impose such restrictions throughout the country; and
  - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. QF CULTURE) MARI SELJA): (a) and (b) According to information furnished by the Govt. of NCT Delhi, that Govt. has issued orders to the effect that the child seeking admission to pre-primary class must have attained the age of four years by 30th Sep-1 tember of the academic year for which admission is sought.

··· - (c) and (d) No, Sir. It is for the ... concerned State Governments to introduce such measures consistent with the National Policy on Educa-

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## Felicitation of Olympic Medal Winners

- SHRI SATISH PRA-514. DHAN: Will the Minister of HU-MAN RESOURCE DEVELOP-MENT be pleased to state.
- (a) what are the names of Indian who have won the midals in Olym-" pics and the names of the events in which they have won;
- (b) whether Government has felicitated or honoured these medal winners, if so, what was the award and when it was given;
- (c) whether the coaches of such medal winners were felicitated, if no, the reasons therefor; and
- (d) whether Government has got any policy on felicitating or honouring the trainers of the award winners? J. J. J. 192 ...
- THE MINISTER OF STATE IN MINISTRY OF HUMAN RESOURCE DEVELOPMENT, (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI WASNIK) : (a) The MUKUL names of Indians who have won medals in Olympic Games alongwith the disciplines are given in the enclosed statement. (See below)
- (b) Following twenty one medal winners have been levelune with Arjuna Award:

Name

parties of RI 1900/ per about A STATE A SAME A

i. Shri Pritipal Singh 2. Shri Chacanjit Singh 3. Sher Shankar Laxman

4. Shri Udham Singh

5. Shri V.J. Peter

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